

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR.JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 5TH DAY OF MAY, 2020/15TH VAISAKHA, 1942

W.P(C) TMP. NO.272 OF 2020

PETITIONER :

DR. LINTO MATHEW THOMAS,
AGED 27 YEARS, S/O. THOMAS,
KANJIRAKKATTU HOUSE, MARIYATHURUTHU POST,
AYMANAM VILLAGE, KOTTAYAM TALUK & DISTRICT - 686 017.

BY ADVS. GEORGE MATHEW
S. PRAVEEN,
M.D.SASIKUMAR,
A.G SUNIL KUMAR,
DIPU JAMES,
K.T. MATHEW AND
K.V. GEORGE

RESPONDENTS:

1. STATE OF KERALA REP. BY IT SECRETARY,
HEALTH AND FAMILY WELFARE DEPARTMENT,
GOVERNMENT SECRETARIAT, THIRUVANANTHAPURAM - 695 001.
2. DIRECTOR OF MEDICAL EDUCATION, DIRECTORATE OF MEDICAL
EDUCATION, NEAR GENERAL HOSPITAL,
THIRUVANANTHAPURAM - 695 001.
3. THE COMMISSIONER OF ENTRANCE EXAMINATIONS,
HOUSING BOARD BUILDINGS, THIRUVANANTHAPURAM - 695 001.

R1 BY GOVERNMENT PLEADER, SRI.K.P. HARISH

THIS WRIT PETITION (CIVIL) HAVING COME UP FOR ORDERS ON
05.05.2020, THE COURT ON THE SAME DAY PASSED THE FOLLOWING :

BECHU KURIAN THOMAS, J

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WP(C) TMP NO. 272 OF 2020

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DATED THIS THE 5th DAY OF May, 2020

ORDER

The learned Government Pleader takes notice for respondent Nos. 1 to 3. There shall be an interim direction, directing the respondents not to fill up one seat in the PG Medical Degree Course, for the year 2020-2021 under the NRI quota pending disposal of the WP(c).

In the meantime, the Government Pleader shall file a counter affidavit, referring to the specific allegations made in this WP(c).

Post the WP(c) on 25.05.2020.

BECHU KURIAN THOMAS

JUDGE

Nsd

APPENDIX

PETITIONER'S EXHIBITS:

- EXHIBIT P1: TRUE COPY OF REGISTRATION CERTIFICATE NO.64372 DTD. 20.11.2017 ISSUED BY THE TRAVANCORE-COCHIN COUNCIL OF MEDICAL SCIENCES.
- EXHIBIT P2: TRUE COPY OF RELEVANT PAGES OF PROSPECTUS ISSUED BY THE 3RD PENDENT FOR ADMISSION TO MEDICAL POST GRADUATE DEGREE AND DIPLOMA COURSE FOR 2020-2021.
- EXHIBIT P3: TRUE COPY OF NEET-PG SCORE CARD DTD. NIL DOWNLOADED FROM THE WEB SITE OF NATIONAL BOARD OF EXAMINATIONS.
- EXHIBIT P4: TRUE COPY OF RELEVANT PAGES OF MERIT LIST DTD.18.04.2020 ALONG WITH DETAILS OF CATEGORY.
- EXHIBIT P5: TRUE COPY OF NOTIFICATION NO. CEE/4900/PGM-2020/TA3 DTD.01.02.2020 ISSUED BY 3RD RESPONDENT.
- EXHIBIT P6: TRUE COPY OF NOTIFICATION NO. CEE/4900/PGM-2020/TA3 DTD.11.03.2020 ISSUED BY 3RD RESPONDENT.
- EXHIBIT P7: TRUE COPY OF NOTIFICATION NO. CEE/4900/PGM-2020/TA3 DTD.18.04.2000 ISSUED BY 3RD RESPONDENT.
- EXHIBIT P8: TRUE COPY OF EXTRACT OF E-MAIL COMMUNICATION DTD. 22.04.2020 SENT BY PETITIONER TO 3RD RESPONDENT.
- EXHIBIT P9: TRUE COPY OF RELEVANT PAGES OF PHASE-1 ALLOTMENT LIST FOR ADMISSION TO MEDICAL POST GRADUATE DEGREE COURSE FOR THE YEAR 2020 -2021.
- EXHIBIT P10: TRUE COPY OF NOTIFICATION NO. CEE/4900/PGM-2020/TA3 DTD.23.04.2000 ISSUED BY 3RD RESPONDENT.
- EXHIBIT P11: TRUE COPY OF SCREEN SHOT DTD.24.04.2020 FROM MOBILE MOBILE PHONE OF PETITIONER SHOWING INSTRUCTION ISSUED BY 3RD RESPONDENT THROUGH ITS MOBILE MESSAGE COUNTER
- EXHIBIT P12: TRUE COPY OF EXTRACT OF E-MAIL COMMUNICATION DTD.24.04.2020 SENT BY PETITIONER TO 3RD RESPONDENT.

EXHIBIT P13: TRUE COPY OF EXTRACT OF E-MAIL COMMUNICATION
DTD.28.04.2020 SENT BY PETITIONER TO 3RD
RESPONDENT.

EXHIBIT P14: TRUE COPY OF EXTRACT OF E-MAIL COMMUNICATION
DTD 28.04.2020 FROM 3RD RESPONDENT TO
PETITIONER.

RESPONDENTS' EXHIBITS : NIL

// TRUE COPY//

P..S. TO JUDGE